

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**

Petition No. 5/2002

In the matter of

Revised tariff of Thermal Power Station II of NLC for the period 1.4.2001 to 31.3.2004.

ORDER

In the order dated 25.4.2006, the Commission had constituted a one-member Bench with Shri A.H. Jung, as the Presiding Member to make appropriate recommendations to the Commission for its consideration and appropriate decision on the question of fixation of lignite transfer price. The Bench has submitted his recommendations to the Commission by his order dated 8.1.2007.

2. We direct that a copy of the said order dated 8.1.2007 be sent to the parties concerned, with a further direction that they may file their views/comments on the recommendations contained in the said order latest by 9.2.2007.
3. List this petition on 22.2.2007 for further directions.

**Sd-/
(BHANU BHUSHAN)
MEMBER**

**sd-/
(ASHOK BASU)
CHAIRPERSON**

New Delhi, dated the 16th January 2007